

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 228
(IB)-266(ND)2019

IA/3533/2020, IA/3960/2020 IA/3975/2020, IA/1577/2020 ,
IA/140/2021, IA/1005/2021

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

... **Applicant/Petitioner**

Versus

M/s. Horizon Buildcon Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC,2016

Order delivered on 05.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv Mrinali Prasad for RP

Adv Aishvary Vikram for IA 3975/2020 & IA 140/2021

Adv. Mayuri Raghuvanshi adv with Abhisek Dubey adv for Respondent

Adv. Abhishek Anand, Rahul Adlakha, Mohak Sharma, Adv. for Resolution
Professional

Adv. Abhay Pratap Singh, Advocate for Applicant in 1577 of 2020

ORDER

Renotified to 19.04.2021.


(T.S.Singh)
Court Officer